

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2373

ANSWERED ON:30.08.2007

FINANCIAL ASSISTANCE TO WELFARE ASSOCIATION FOR THE DISABLED

Patil Shri Pratik Prakashbapu

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether a proposal for financial assistance to the Welfare Association for the Disabled at Miraj District Sangh has been received from the Government of Maharashtra;
- (b) if so, whether the proposal has been considered by the Union Government;
- (c) if so, the details thereof alongwith financial assistance released in this regard; and
- (d) if not, the reasons therefor;

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) Yes Sir.

(b) to (d) Being a new case, the proposal of the NGO was considered by the Screening Committee and Committee recommended the case. However, no financial assistance under Deendayal Disabled Rehabilitation Scheme (DDRS) has been released to the organization due to non availability of relevant documents.